

RAJASTHAN HIGH COURT, JODHPUR

STANDING ORDER

No. 10/S.O./2013

Date: 01.10.2013

In supersession of all previous orders Hon'ble the Chief Justice has been pleased to nominate Hon'ble Mr. Justice Govind Mathur as Judge Incharge to look after the leave matters of Judicial Officers (excluding officers on deputation) and the matters under RCS (Conduct) Rules, 1971 as regards grant of permission/ keeping information on record relating to acquisition/disposal of properties of all Judicial Officers.

BY ORDER


REGISTRAR GENERAL

No.PA/RG/8(1)/2010/ 1344

Dated: 01.10.2013

Copy forwarded to the following for information :-

1. Registrar-cum-Principal Secretary/ P.S. to Hon'ble the Chief Justice.
2. P.S. to Hon'ble Mr. Justice Dinesh Maheshwari
3. P.S. to Hon'ble Mr. Justice Govind Mathur


REGISTRAR GENERAL

Copy also forwarded to the following for information and necessary action:-

1. Registrar (Vigilance)/ (Admn.)/ (Rules)/ (Classification)/ (Exam.), Rajasthan High Court, Jodhpur.
2. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur Bench through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
3. The Registrar (Vigilance)/ (Writs)/ (Class.)/ O.S.D., Rajasthan High Court Bench, Jaipur.
4. All Dy. Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
5. Sr. Librarian, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
6. A.O.J., RJS (Estt.) Section, Rajasthan High Court, Jodhpur.
7. AOJ (Class.) (Website), Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
8. P.S. to Hon'ble Mr./Dr./Mrs./Kumari/Ms. Justice.....
Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.


REGISTRAR GENERAL